

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 1003 of 96

Present : Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman
Hon'ble Mr.B.P.Singh, Administrative Member

LAKHAN NAYAK

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Ms.U.Sanyal, counsel

Heard on : 10.6.99

Order on : 10.6.99

O R D E R

None appears for the applicant. Ms.U.Sanyal, 1st. counsel appears for the respondents. It is noted that this OA was dismissed for default on 30.7.97. On petitioner's prayer it was restored as per order dated 19.2.99. Today none has appeared for the petitioner on calls when the matter is taken up for admission hearing. The application is therefore dismissed for default. No order as to costs.

2nd year

MEMBER (A)

in

VICE-CHAIRMAN